

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2152**

**TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)**

**DRUG ABUSE**

**2152. SHRI A. GANESHAMURTHI:**

**DR. NISHIKANT DUBEY:**

**SHRI MANOJ TIWARI:**

**SHRI A. RAJA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the incidence of use of drugs is rising rapidly among women, children and youth in the country;**

**(b) if so, the details thereof and the steps that are being taken by the Government to control and prevent it along with the campaign launched against it;**

**(c) the number of cases of drug abuse registered and the number of persons arrested or booked for trading in drugs and psychotropic substance during the last three years, State-wise; and**

**(d) the number of women and children detained for selling/using drugs during each of the last three years and the current year?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) As per the National Survey on Extent and Pattern of Substance Use in India conducted during 2018, the details of drug abuse among children and women are as under:**

<b>Substance</b>	<b>Prevalence of current use</b>	
	<b>Estimated no. of children (10-17 years)</b>	<b>Estimated no. of women ( 10-75 years)</b>
<b>Cannabis</b>	<b>20,00,000</b>	<b>3480000</b>
<b>Opioids</b>	<b>40,00,000</b>	<b>853000</b>
<b>Sedatives</b>	<b>20,00,000</b>	<b>567000</b>
<b>Cocaine</b>	<b>2,00,000</b>	<b>91000</b>
<b>ATS</b>	<b>4,00,000</b>	<b>268000</b>

**(b) To address the problem of Drug Abuse among children and women, Government has formulated and implemented National Action Plan for Drug Demand Reduction (NAPDDR) under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth and women. This includes:**

- i) Launching of Nasha Mukta Bharat Abhiyaan (NMBA) in 372 most vulnerable districts, under which a massive community outreach is being done through more than 8000 youth volunteers. More than 3.12 crore youth and more than 2.06 crore women have been reached out so far.**
- ii) 340 Integrated Rehabilitation Centers for Addicts (IRCA) are supported by the Government. These IRCA not only provide treatment for the drug victims, but also give services of preventive education, awareness generation, motivational counseling, detoxification/de-addiction, after care and re-integration into the social mainstream. Government also provided support to special de-addiction center for women and children.**

- iii) 48 Community based Peer led Intervention (CPLI) Centers are supported by the Government. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.**
- iv) 71 Outreach and Drop In Centers (ODICs) are supported by the Government. These ODICs provide safe and secure space for treatment and rehabilitation for substance users, with provision of screening, assessment and counseling and thereafter provide referral and linkage for treatment and rehabilitation services for substance dependence.**
- v) Government also supports setting up of 46 Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi.**
- vi) A Toll-free Helpline for de-addiction, 14446 is being maintained by the Government for providing primary counseling and immediate assistance to persons seeking help.**
- vii) Government through its autonomous body National Institute of Social Defense (NISD) and other collaborating agencies like State Council of Educational Research and Training (SCERTs), Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents.**

**(c) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, the state-wise number of Cases Registered (CR) for possession for drugs for personal use/consumption and Persons Arrested (PAR) for possession of drugs for trafficking under the Narcotic Drugs & Psychotropic Substances Act during 2019-2021 is as at Annexure-I.**

**(d) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, State, UT-wise Children (below 18 Years) apprehended and women (above 18 Years) arrested under the Narcotic Drugs & Psychotropic Substances Act During 2019-2021 is as at Annexure-II.**

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**State/UT-wise number of Cases Registered (CR) for possession for drugs for personal use/consumption and Persons Arrested (PAR) for possession of drugs for trafficking under the Narcotic Drugs & Psychotropic Substances Act during 2019-2021**

SL	State/UT	Cases Registered (CR) for possession for drugs for personal use/consumption			Persons Arrested (PAR) for possession of drugs for trafficking		
		2019	2020	2021	2019	2020	2021
1	Andhra Pradesh	286	264	550	905	910	1469
2	Arunachal Pradesh	78	96	219	75	86	95
3	Assam	469	482	1265	762	1149	1887
4	Bihar	574	881	1214	195	122	280
5	Chhattisgarh	26	60	31	921	1248	1627
6	Goa	148	77	57	83	90	74
7	Gujarat	112	117	200	305	343	479
8	Haryana	1539	1783	1598	1930	2499	2001
9	Himachal Pradesh	378	390	448	1470	1565	1910
10	Jharkhand	161	243	329	41	124	281
11	Karnataka	1043	3098	4588	1021	1833	2410
12	Kerala	8591	4582	5098	873	639	1032
13	Madhya Pradesh	1847	1511	2109	2218	2574	3159
14	Maharashtra	13199	4067	8583	1399	1201	2382
15	Manipur	138	101	125	292	236	192
16	Meghalaya	62	23	33	94	107	48
17	Mizoram	128	47	57	42	71	93
18	Nagaland	82	63	74	105	79	144
19	Odisha	242	148	183	1009	1704	2327
20	Punjab	5609	2870	4206	8473	6812	8577
21	Rajasthan	1005	1008	1018	2627	3132	4149
22	Sikkim	17	8	26	3	21	55
23	Tamil Nadu	2114	4151	4943	2793	2012	2911
24	Telangana	206	264	722	428	623	1421
25	Tripura	45	34	26	620	613	748
26	Uttar Pradesh	5196	4963	5613	5938	6356	5815
27	Uttarakhand	1138	675	1482	277	643	531
28	West Bengal	366	409	514	1812	2019	2128
	<b>TOTAL STATE(S)</b>	<b>44799</b>	<b>32415</b>	<b>45311</b>	<b>36711</b>	<b>38811</b>	<b>48225</b>
29	A&N Islands	132	44	25	1	30	9
30	Chandigarh	0	0	0	231	119	100
31	D&N Haveli and Daman & Diu+	0	4	6	0	1	0
32	Delhi	406	458	272	576	475	616
33	Jammu & Kashmir*	255	289	357	1493	1138	1838
34	Ladakh	-	2	2	-	0	3
35	Lakshadweep	4	4	2	0	0	5
36	Puducherry	20	30	54	1	20	55
	<b>TOTAL UT(S)</b>	<b>817</b>	<b>831</b>	<b>718</b>	<b>2302</b>	<b>1783</b>	<b>2626</b>
	<b>TOTAL (ALL INDIA)</b>	<b>45616</b>	<b>33246</b>	<b>46029</b>	<b>39013</b>	<b>40594</b>	<b>50851</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

**State/UT-wise Children (below 18 Yrs) apprehended and women (above 18 Yrs) arrested under the Narcotic Drugs & Psychotropic Substances Act During 2019-2021**

SL	State/UT	Children (Below 18 Yrs)			Women (Above 18 Yrs)		
		2019	2020	2021	2019	2020	2021
1	Andhra Pradesh	4	27	51	81	62	109
2	Arunachal Pradesh	1	0	19	7	4	31
3	Assam	2	3	7	42	57	210
4	Bihar	0	0	1	18	0	3
5	Chhattisgarh	1	11	8	35	34	38
6	Goa	0	0	0	4	7	1
7	Gujarat	3	1	2	37	19	28
8	Haryana	8	28	13	149	243	174
9	Himachal Pradesh	16	12	19	81	93	108
10	Jharkhand	0	0	1	2	2	3
11	Karnataka	8	8	10	28	43	38
12	Kerala	5	7	4	9	6	14
13	Madhya Pradesh	35	16	61	84	71	101
14	Maharashtra	27	8	16	205	99	164
15	Manipur	2	3	2	55	56	53
16	Meghalaya	3	1	0	20	10	14
17	Mizoram	2	0	0	41	22	28
18	Nagaland	0	0	2	22	16	43
19	Odisha	1	0	5	36	46	95
20	Punjab	18	16	25	1244	788	928
21	Rajasthan	22	24	38	70	68	144
22	Sikkim	0	0	1	0	1	5
23	Tamil Nadu	40	45	48	668	540	562
24	Telangana	12	15	34	32	50	94
25	Tripura	4	1	1	19	13	15
26	Uttar Pradesh	8	12	7	27	50	23
27	Uttarakhand	3	3	2	21	19	24
28	West Bengal	15	23	20	55	108	54
	<b>TOTAL STATE(S)</b>	<b>240</b>	<b>264</b>	<b>397</b>	<b>3092</b>	<b>2527</b>	<b>3104</b>
29	A&N Islands	1	0	0	17	11	4
30	Chandigarh	2	0	0	17	15	8
31	D&N Haveli and Daman & Diu+	0	0	0	0	1	0
32	Delhi	3	1	3	54	50	82
33	Jammu & Kashmir*	6	5	9	35	14	38
34	Ladakh		0	0		0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	2	2	0	2	6
	<b>TOTAL UT(S)</b>	<b>12</b>	<b>8</b>	<b>14</b>	<b>123</b>	<b>93</b>	<b>138</b>
	<b>TOTAL (ALL INDIA)</b>	<b>252</b>	<b>272</b>	<b>411</b>	<b>3215</b>	<b>2620</b>	<b>3242</b>

Source : Crime in India

Note : '+' Combined data of erstwhile D&amp;N Haveli UT and Daman &amp; Diu UT during 2019

\*1 Data of erstwhile Jammu &amp; Kashmir State including Ladakh during 2019